

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2008
CC 9412/2008

(From the judgement and order dated 21/12/2006 in WP No. 33166/2006 of
The HIGH COURT OF KERALA AT ERNAKULAM)

STATE OF KERALA & ORS.

Petitioner(s)

VERSUS

NIRMALA HOSPITAL, REP. BY ADMN. SIS. LEELA

Respondent(s)

With I.A. 1 (C/delay in filing SLP and office report)

Date: 21/07/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s)

Mr. P.V. Dinesh, Adv.
Ms. Sindhu T.P., Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Delay condoned.
Issue notice.
Tag with SLP(C) No. 6914/2007.

(Shashi Sareen) (Vijay Aggarwal)
Court Master Court Master